

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.702/2023

HARSH VIBHORE SINGHAL

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With IA No. 128629/2023 - EARLY HEARING APPLICATION)

WITH CONTEMPT PETITION (CIVIL) Diary No.42846/2024

Date : 20-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Petitioner-in-person

CPC D.42846/2024

Mr. Jayant Mohan, AOR  
Mr. Kapil Sibal, Sr. Adv.  
Ms. Pragya Baghel, Adv.  
Ms. Aparajita Jamwal, Adv.  
Ms. Adyashree Dutta, Adv.

Mr. Prashant Bhushan, AOR

Mr. Pai Amit, AOR

For Respondent(s)

Mr. R. Venkataramani, AG  
Mr. Raman Yadav, Adv.  
Chitvan Singhal, ASG  
Mr. Kartikay Aggarwal, Adv.  
Mr. Abhishek Kumar Pandey, Adv.  
Mr. Mukesh Kr. Singh, Adv.  
Mr. Arvind Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1 List the Petitions in due course along with Contempt Petition (C) No 867 of 2021 and Writ Petition (C) No 895 of 2018.

(CHETAN KUMAR)  
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)  
Assistant Registrar